

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**W.P.(C) No. 1448 of 2012**  
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Tarique Hussain Khan ..... Petitioner

-- Versus --

The State of Jharkhand and Others ..... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner :- Mr. Amritanshu Singh, Advocate  
For the State :- AC to AG  
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**24/26.03.2021** Heard Mr. Amritanshu Singh, the learned counsel for the petitioner and the learned counsel for the respondent State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic. None of the parties have complained about any technical snag of audio-video and with their consent this matter has been heard.

At the request of the learned counsel for the petitioner, let this matter appear after three weeks on the assigned day.

**( Sanjay Kumar Dwivedi, J)**

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